

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of two (02) District Judges to participate in the Academic Programme No.P-1315 on the “**National Seminar on Constitutional & Administrative Law**” scheduled to be held on 12.11.2022 (Saturday) and 13.11.2022 (Sunday) at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. NJA/Dir/Ac.Prg./2022-23/1505, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.08.2022.
2. High Court’s letter Roc.No.1479/SO/2022, dated 01.11.2022.

ORDER ROC.NO.4356/2022 - B.SPL., DATED: 04.11.2022.

In view of the nomination of the following two (02) District Judges, mentioned in Column No.2, vide High Court’s Proceedings 2nd read above, to participate in the Academic Programme No.P-1315 on the “**National Seminar on Constitutional & Administrative Law**” scheduled to be held on 12.11.2022 (Saturday) and 13.11.2022 (Sunday) at National Judicial Academy, Bhopal, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI B.R.MADHUSUDHAN RAO, Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.	Presiding Officer, Labour Court-I, Hyderabad.
2.	SRI G.V.SUBRAHMANYAM, Chairman, Industrial Tribunal-I, Hyderabad.	Presiding Officer, Labour Court-I, Hyderabad.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the Academic Programme.

On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:** 1. The proceedings placed in the High Court’s Website <https://tshc.gov.in>. The downloaded copy from the website is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462044
4. The Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
5. The Chairman, Industrial Tribunal-I, Hyderabad.
6. The Presiding Officer, Labour Court-I, Hyderabad.
7. The Pay and Accounts Officer, Hyderabad.

8. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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